NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP107/17	Hearing	77.5	Cummins Generato+ Technologies India Pvt.Łtd., Vs RA Powers Gen Engrs.P.Ltd.

SL. NAME (IN CAPITAL)

NO.

REPRESENTATION TO WHOM

SIGNATURE

K & PONNAPPA

& PHONE NUMBER

ADVOCATE FOR

N O TOWNAPPE

PETITIONEC

8762237681

Heard counsel for petitioner is present. He reported that notice sent to respondent is served. He is directed to file proof by obtaining information from India Post website. None appeared for respondent. Respondent is called, absent.

For filing proof, list on 12.04.2017. In the meanwhile, petitioner to comply the relevant provisions and rules under the I&B Code.

MEMBER (J)

MEMBER (T)